

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 20th May, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 217/2016	Mahesh Chandra Saxena Vs. The Ministry of Urban Development Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for -1 & 6
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 328/2015	Akshaydan Vs. MoEF & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Dr. P. S. Bhati, AAG & Mr. Lokendar Singh, Adv. for R-3 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan Mr. Rajkumar, Adv. for CPCB
3.	Original Application No. 26/2016	Abdul Mannan Vs. Union of India & Ors.	Mr. S. D. Ansari, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Biraja Mahapatra, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-4 Mr. Kush Sharma, Adv. for R-6 Mr. B. H. Hashmi, Adv. for R-7
4.	Original Application No. 148/2016	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA
FOR HEARING			
5.	Original Application No. 263/2015 (M.A. No. 1287/2015 & M.A. No. 320/2016)	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. Rajkumar, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv.
6.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R-2 & 3 Ms. Savitri Pandey, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra & Mr. Abhinav Malik, Adv. for UPSIDC Mr. Ashish Batra, Adv.

7.	Original Application No. 420/2015 (M.A. No. 973/2015 & M.A. No. 185/2016)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Ms. Savitri Pandey & Mr. Abhishek Yadav, Advs. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB
8.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-2, 3, 5 to 9 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-4
9.	Original Application No. 500/2015	Madhu Sharan & Ors. Vs. NOIDA Authority & Ors.	Mr. Somesh Jha & Ms. Aprajita Mukherjee, Advs. for Applicant Mr. Ravindra Kumar, Adv. for R-1 Ms. Savitri Pandey, Advs. for R-2 & 4 Mr. Milanka Chaudhary, Adv. for R-3 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Abhishek Yadav, Adv. for R-6
10.	Original Application No. 57/2016 (M.A. No. 469/2016)	Shri Shri Thakur Ram Chandra Dev Association Vs. South Delhi Municipal Corporation & Ors.	Ms. Katyani, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr. Tarunvir Singh Khehar, Adv. for R-2 & 3 Mr. Sanjeev Ralli, Adv. for R-4
11.	Original Application No. 121/2013	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R- 3 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Advs.forR-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr.AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv.

Date : 20th May, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Review Application No. 39/2015 (M.A. No. 1138/2015 & M.A. No. 75/2016) in O.A. No. 35/2013 (THC)	Gurcharan Singh Matharu (in Parminder Singh Vs. Punjab Pollution Control Board)	Ms. Meenakshi Arora, Sr. Adv. with Ms. Mala Narayan, Adv. for Applicant Mr. Naginder Benipal, Adv. & Mr. Anil Soni, AAG for R-1 to 3 Mr. Ritwick Dutta & Mr. Ritwick Navet, Adv. for R-16
2.	Original Application No. 70/2016 (Earlier O.A.No.35/2013)	Parminder Singh & Ors. Vs. Punjab Pollution Control Board & Ors.	Mr. Gurubakshish Singh Gill, EE Mr. Naginder Benipal, Adv. & Mr. Anil Soni, AAG for R-1 to 3 Ms. Gurniderjit, Adv. Mr. Jeevesh, Adv. for R-6 & 16 Mr. Ritwick Dutta & Mr. Ritwick Navet, Adv. for R-7

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